

GOVERNMENT OF INDIA
MINISTRY OF STEEL

RAJYA SABHA
UNSTARRED QUESTION NO. 52
FOR ANSWER ON 04/12/2023

FORMATION OF NJCS AND APPOINTMENT OF MEMBERS

52. SHRI DHIRAJ PRASAD SAHU:

Will the Minister of STEEL be pleased to state:

- (a) the details of the labour law or its provisions, under which 'NJCS' committee has been constituted to resolve the issues of non-executive employees working in the public sector steel companies;
- (b) the details of the last verification done of the membership of unions at the Steel Authority of India Limited (SAIL) level or at all its unit levels; and
- (c) the law under which each of the three nominated seats are given to the five unions while recognized union representatives from each unit are included in the NJCS?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF STEEL

(SHRI FAGGAN SINGH KULASTE)

(a)to(c): Erstwhile Joint Wage Negotiating Committee (JWNC) was constituted, primarily in pursuance of the decision taken by the Industrial Committee on Iron & Steel in October, 1969, comprising representatives of Employer and workmen and the then Dy. Chief Labour Commissioner (I) as the Secretary of the Committee. Later, it was decided that the Committee would work independently at bipartite level. The bipartite Committee continued to function and in 1979, the Committee was renamed as National Joint Committee for the Steel Industry. There is no such law or legal mandate.

The scope and functions of NJCS is to resolve the issues of non-executive employees working in the public sector steel companies. The number of seats/representation of Central Trade Unions and recognized Trade Union representatives in NJCS were/are decided in meetings of the Committee.

The details of last verification of membership of Unions done by Central/State Implementation Machinery as prescribed in the "Procedure for verification of membership of unions for the purpose of recognition under Code of Discipline" are not maintained by the organisation. However, for determination of relative strength of unions operating in an establishment/industry, date of last election conducted by Central Government Labour Authorities through secret ballot is as per **Annexure "A"**

Annexure “A”

Plant	Date of last Election conducted by Central Labour Authority through Secret Ballot
Bhilai Steel Plant (BSP)	30.07.2022
Rourkela Steel Plant (RSP)	15.11.2021
Salem Steel Plant (SSP)	27.07.2022
Visveswaraya Iron & Steel Plant (VISL)	04.04.2021
Durgapur Steel Plant (DSP)	29.09.2015
Alloy Steels Plant (ASP)	30.07.2014
